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**OFFICE OF THE DISTRICT & SESSIONS JUDGE
CUM SPECIAL JUDGE(PC ACT)(CBI)
ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

ORDER

In partial modification of this office Order endst No. Link Roaster/RA/Gaz./2019/1120-1169 dated 10th April, 2019, the following Judicial Officers, Rouse Avenue Court Complex, New Delhi are here by authorized to act as Link Courts to dispose of urgent matters/ miscellaneous applications filed in the courts, mentioned in column No.1, with immediate effect.

S.No.	Name of the Judicial Officer (Column No.1)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1.	Sh. Sanjay Kumar Aggarwal Spl. Judge (PC Act) (CBI)-05	Sh. Rakesh Kumar Sharma Spl. Judge (PC Act)(CBI)-06	Sh. Shailender Malik Spl. Judge (PC Act)(CBI)-22
2.	Ms. Anuradha Shukla Bhardwaj Spl. Judge (PC Act)(CBI)-21	Sh. Shailender Malik Spl. Judge (PC Act)(CBI)-22	Sh. Sanjay Kumar Aggarwal Spl. Judge (PC Act) (CBI)-05
3.	Sh. Shailender Malik Spl. Judge (PC Act)(CBI)-22	Sh. Bharat Prashar Spl. Judge (PC Act) (CBI)	Sh. Ajay Kumar Kuhar Spl. Judge (PC Act)(CBI)-04

In terms of Hon'ble High Court of Delhi order No.18/DHC/Gaz/G-1/2019 dated 4th April, 2019, in the absence of undersigned, next senior most available officer posted at the Rouse Avenue Court Complex shall look after the work of the undersigned.

(O.P. SAINI)

District & Sessions Judge-
cum- Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex, New Delhi.

No.Link Roster/RACC/Gaz./2019/131-165-C

Dated, Delhi the 24/04/19

Copy forwarded for information and necessary action to:-

Sub: Link Spl. Judge (PC Act) (CBI), Rouse Avenue Courts New Delhi

1. The Registrar General , Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The Chief Metropolitan Magistrate, Rouse Avenue Courts, New Delhi.
5. The ACMM-cum-ACJ, Rouse Avenue Courts, New Delhi.
6. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, THC, Delhi.
7. The Director, Directorate of Prosecution , CBI/ACB(GNCTD)
8. The Branch In-charge, Admn., General, Filing, Pool Cars, Care Taking, Facilitation Centre, Rouse Avenue Courts, New Delhi.
9. The P.S./Reader to the undersigned.
10. The Secretary, Bar Association, Tis Hazari, Patiala House, Saket, Karkardooma, Rohini & Dwarka Courts, Delhi/New Delhi.
11. The Lockup Incharge, Rouse Avenue Courts, New Delhi.
12. The Web-site Committee, Tis Hazari Courts, Delhi.
13. The District System Administrator, Rouse Avenue Court Complex, New Delhi.
14. For uploading on 'LAYERS'